

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4953
ANSWERED ON:25.04.2013
MONITORING OF PMGSY
Khaire Shri Chandrakant Bhaurao;Singh Shri Ijyaraj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether local Members of Parliament (MPs) are not consulted regarding Pradhan Mantri Gram Sadak Yojana (PMGSY) and they have no role in monitoring system of the scheme;
- (b) if so, the reaction of the Government thereto;
- (c) the steps taken by the Government to include local MPs in implementation and monitoring of PMGSY; and
- (d) the outcome of the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)to(d): The PMGSY guidelines provide greater role for the Members of Parliament in the implementation of the programme, and various provisions laid down in the guidelines in this regard include:

- (i) Consultation with the Members of Parliament at the finalization of Core Network and Annual Proposals.
- (ii) The Superintending Engineer concerned of the zone/region is required to request the local Member of Parliament to select any PMGSY road(s) for Joint Inspection once in six months.
- (iii) Inviting all elected representatives associated with the programme for the foundation laying and inauguration ceremony. The foundation stone for PMGSY road to be laid by the local Member of Parliament.

Further, the Vigilance & Monitoring Committees (VMCs) constituted by the Ministry of Rural Development provide crucial role to the Members of Parliament in reviewing the implementation of the programmes of the Ministry, including PMGSY.